

We are studying the event in detail to work out the steps required to avert such disasters in future.

KUMARI MAMATA BANERJEE (Calcutta South) : What about the missing persons? Is the Government taking any steps to locate them?

[Translation]

MR. CHAIRMAN : What will you ask after such detailed Statement?

[English]

KUMARI MAMATA BANERJEE : About 111 persons were missing. Is the Government taking any steps to find out the missing person?

[Translation]

MR. CHAIRMAN : Instructions have been given, what more can be done.

[English]

SHRI RAMAKANT D. KHALAP : Steps are being taken.

15.14 hrs:

MATTERS UNDER RULE 377

(i) **Need to implement Central Plans for desilting of Sagar Lake (M.P)**

[Translation]

SHRI VIRENDRA KUMAR (Sagar) : Sir, Sagar is known for its historical lake and it was spreaded over 400 acres of land, but now due to encroachments and silting this lake is shrinking day by day. The schemes have been formulated many times by the State and Central Governments for desilting the lake but the work of desilting the lake could not be done. There is lot of filth and silt in the lake. If desilting of this lake is not done, the very existence of this lake would be in danger. The water of this lake has become so polluted that outbreak of any dangerous disease can occur any time in people and in the animals going into this lake.

Therefore, the Central Government is requested to take up the work of desilting of this historical lake on priority basis so that problem of drinking water in Sagar can be solved and Sagar may leave an impression as a tourist place.

(ii) **Need for early completion of Rural Electrification work in Kodarma Parliamentary Constituency Bihar**

SHRI R.L.P. VERMA (Kodarma) : Mr. Chairman Sir, In order to ensure supply of electricity to the electrified villages of Kodarma Parliamentary Constituency, the then Chairman of Rural Electrification Corporation of India during 1980-84 accorded sanction to following power stations and funds were allocated for them. These places

are in district Giridih. (1) Khadagdiha (75% work has been completed. (2) Dwar Pahari, (3) Saria (50% work is completed) (4) Gande (Plant partially completed) (5) Virani (work not started) (6) Jainagar (80% work completed) (7) Markacho (work not started) (8) Barakatha (9) Satgaon in Kodarma district. Therefore, the Government is urged upon to furnish details of the allocations made for each of the above power stations and also an enquiry should be conducted about the irregularities committed and the work pertaining to these power stations should be completed by December, 1997.

(iii) **Need for early Construction of the Baji Rout Setu Over River Brahmani in Dhenkanal, Orissa**

[English]

SHRI K.P. SINGH DEO (Dhenkanal) : There has been an inordinate delay in the construction of the high level bridge over river Brahmani on the Nilakanthpur Bhuban Road connecting Mandar-Gondia, Deogaon, Kapilas and Dhenkanal. The project was accorded administrative approval in 1994, It is named after a great freedom fighter, 13 year old boatman Baji Rout who died in police firing at Village Nilakanthpur in 1938 and who is immortalised by the famous Oriya poet, Gnanpeeth award winner Sachi Raut Ray. The people, particularly the small and marginal farmers find great difficulties in marketing their produce due to lack of means of transport in the absence of a bridge. Six steel plants are coming in the area with the hope that the bridge would be constructed soon. Besides connecting the district headquarters Dhenkanal, it will provide a direct communication for the devotees to pay a visit to the famous holy shrine of Kapilash, the abode of Lord Chandrashekher, Therefore, the bridge will be the harbinger of progress, social empowerment and social mobility for a large segment of population living in an under-developed and backward area although having abundant natural resources. It will be a befitting memorial for freedom fighter Baji Rout if the bridge, named after him, is constructed in a year when the nation is celebrating its 50th year of independence. I request the Union Government to construct the Baji Rout Setu over river Brahmani in my constituency Dhenkanal without any further delay.

(iv) **Need to look into the grievancea of Handloom Weavers of Tamil Nadu, particularly of Kanyakumari District**

SHRI N. DENNIS (Nagercoil) : The handloom weavers of Tamil Nadu, particularly of Kanyakumari district are facing difficulties due to accumulation Handloom clothes in the primary societies, delay in supply of yarn and non-payment of rebates by the Government in time. The remuneration they get out of their hard labour is very low. So they are faced with the difficulty of not relying on weaving. They have become unemployed and poverty stricken and seeking employment opportunities in other field. So, I urge upon the Government to take immediate steps to clear the accumulation of stocks and make quick payment of rebates and timely supply of yarn and redress their other